

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
STARRED QUESTION NO. *130
TO BE ANSWERED ON 30.07.2026

Eco-Sensitive Zones in Odisha

*130. SMT. SULATA DEO:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Ministry proposes to establish additional Eco-Sensitive Zones around protected areas in Odisha; and
- (b) if so, the details thereof and the present status thereof?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BHUPENDER YADAV)

(a) to (b): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) to (B) IN RESPECT OF
RAJYA SABHA STARRED QUESTION NO. 130 DUE FOR REPLY ON 30.07.2026
REGARDING ECO-SENSITIVE ZONES IN ODISHA ASKED BY SMT. SULATA DEO.**

(a) to (b): The Eco-sensitive Zones are declared around the Protected Areas (National Parks and Wildlife Sanctuaries including Tiger Reserves), based on the proposals received from the State Governments/Union Territory Administration in accordance with the Guidelines dated 09.02.2011 formulated by this Ministry and keeping in view the directions of the Hon'ble Supreme Court issued from time to time. Eco-sensitive Zones facilitate regulation of certain activities around Protected Areas and act as transition zone from areas of high protection to areas involving lesser protection.

Out of 21 Protected Areas in the State of Odisha, the Ministry has so far, published 10 final Eco-sensitive Zone notifications covering 13 Protected Areas and one draft notification covering two Protected Areas. In respect of the remaining six Protected Areas, the Ministry has sought additional information from the State Government, which is awaited. The details are given in Annexure.

Status of Eco-Sensitive Zones (ESZ) Notification in Odisha

I.	Number of Protected Areas in Odisha	21 PAs
II.	Number of ESZ proposals (Protected Areas) received in the Ministry	15 (21 PAs)
	II (a) Number of Final ESZ Notification (Protected Areas) Issued	10 (13 PAs)
	II (b) Number of ESZ proposals (Protected Areas) where additional information awaited from State Govt.	1 (3 PAs)
	II (c) Number of ESZ proposals (Protected Areas) where draft notification expired and revised proposal awaited from State Govt.	3 (3 PAs)
	II (d) Number of ESZ proposals (Protected Areas) under process at the Ministry	1 (2 PAs)
III.	Number of ESZ proposals (Protected Areas) not yet received	-

FINAL NOTIFICATIONS PUBLISHED

S. No	Name of the Protected Areas	Present Status
1.	Kapilash Wildlife Sanctuary	Final Notification published on 22.06.2015
2.	Chandaka Dampara Wildlife Sanctuary	Final Notification published on 09.09.2016
3.	Balukhanda-Konark Wildlife Sanctuary	Final Notification published on 19.05.2017
4.	Debrigarh Wildlife Sanctuary	Final Notification published on 07.06.2017
5.	Kuldiha Wildlife Sanctuary	Final Notification published on 09.08.2017
6.	Sunabeda Wildlife Sanctuary	Final Notification published on 08.03.2019
7.	Badrama and Khalasuni Wildlife Sanctuary (2 PAs)	Final Notification published on 30.08.2019
8.	Nandankanan Wildlife Sanctuary	Final Notification published on 11.12.2019
9.	Lakhary Wildlife Sanctuary	Final Notification published on 07.09.2020
10.	Bhitarkanika National Park (3 PAs)	Final Notification issued on 16.06.2015 which was superseded by Notification dated 10.12.2024

DRAFT NOTIFICATIONS PUBLISHED

S. N.	Protected Areas	Status
1.	Satkosia Tiger Reserve (2 PAs)	Draft Notification published on 27.03.2026

DETAILS OF THE PROPOSALS FOR WHICH ADDITIONAL INFORMATION IS AWAITED FROM STATE GOVERNMENT

Sl. No	Protected Areas	Present Status
1.	Similipal Tiger Reserve and Hadagarh Sanctuary (3 PAs)	Initial draft notification was published on 29.01.2019 which lapsed on 23.01.2021. Revised proposal for re-draft was received from WL-Division and after examination; additional information was sought and is awaited. ESZ Division sent last reminder on 13.02.2026.

DETAILS OF THE PROPOSALS FOR WHICH DRAFT NOTIFICATION EXPIRED AND REVISED PROPOSAL AWAITED FROM STATE GOVT.

Sl. No	Protected Areas	Present Status
1.	Kotagarh Wildlife Sanctuary	Re-draft notification was published on 27.10.2017 which lapsed its validity on 25.04.2019. Letters issued to the State Government from time to time for submission of revised proposal which is still awaited.
2.	Karlapat Wildlife Sanctuary	Initial draft notification was published on 09.08.2019 which lapsed its validity on 03.08.2021. Letters issued to the State Government from time to time for submission of revised proposal which is still awaited.
3.	Chilika (Nalaban) Sanctuary	Draft notification published on 28.07.2017 which lapsed its validity on 26.01.2019. Letters issued to the State Government from time to time for submission of revised proposal which is still awaited.
